

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Central and State enforcement agencies have made seizures of drugs which are sourced from Pakistan.

(b) The State-wise details of number of cases registered during the past three years is given in Statement (*See* below).

The investigation process in all cases is carried out by enforcement agencies and findings are placed before court.

***Statement***

*Details of Cases of Drug Seizure Registered in the States  
along Indo-Pak border during the last three Years*

Border	State	Cases registered (year wise)		
		2012	2013	2014
Indo-Pak Border	Jammu and Kashmir	0	3	5
	Punjab	40	39	40
	Rajasthan	3	0	3
	Gujarat	0	0	0

**Counter Left Wing Extremism Doctrine**

1480. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has approved new counter-Left Wing Extremism (LWE) doctrine which envisages inclusion of additional districts under the Security Related Expenditure (SRE) scheme and seeks control of the Integrated Action Plan (IAP);

(b) if so, the details thereof;

(c) whether the new counter LWE plan proposes upgrading of Security Related Expenditure (SRE) scheme to cover new districts; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) The Central Government has adopted an integrated approach to deal with the problem of Left Wing Extremism (LWE) in the areas of security, development, enforcing rights and entitlements of local communities and public perception management. The State Governments specifically deal with various issues related to LWE activities in the States. The Central Government closely monitors the situation and supplements the efforts of the State Governments over a wide range of schemes in LWE affected areas on both the security and development fronts, *inter-alia*, providing funds under the Security Related Expenditure (SRE) Scheme for certain security related expenditure incurred by State Governments on counter-LWE operations and under the Additional Central Assistance for LWE affected districts (ACA) [earlier known as Integrated Action Plan (IAP)] for development of affected areas.

At present, 106 districts in the 10 LWE affected States are covered under the SRE Scheme. The inclusion/exclusion of districts under the SRE Scheme is based on their violence profile and is a continuous process without time frame.

#### **Rape cases of minor girls**

1481. SHRI P. RAJEEVE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many rape cases have been reported in the country during last three years;
- (b) the State-wise details thereof;
- (c) how many rape cases of minor girls have been reported; and
- (d) the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY) (a) to (d) As per information available with the National Crime Records Bureau (NCRB), the total number of cases registered on account of rape of women and children is given below :

Total Cases	2011	2012	2013
Rape of Women	24,206	24,923	33,707
Rape of Children	7,112	8,541	12,363

The State/UT wise details on rape of women and children are given in Statement I & II respectively (*See below*).